GOVERNMENT OF INDIA MINISTRY OF INFORMATION & BROADCASTING LOK SABHA UNSTARRED QUESTION No.3213 TO BE ANSWERED ON 06.12.2019

ATTACKS ON JOURNALISTS

3213. SHRI KESINENI SRINIVAS:

Will the Minister of INFORMATION & BROADCASTING be pleased to state:-

- (a) whether the Ministry has taken note of the recent attacks carried out on Journalists in Andhra Pradesh, if so, the details thereof;
- (b) whether the Ministry has any plan to provide aid to such journalists;
- (c) if so, the details thereof;
- (d) if not, the reasons therefor; and
- (e) whether the Ministry has a policy to help journalists and their families who are victims of violence in the line of duty?

ANSWER

THE MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE: MINISTER OF INFORMATION AND BROADCASTING; AND MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES {SHRI PRAKASH JAVADEKAR}

(a) : The Press Council of India (PCI) has taken suo-moto cognizance regarding killing of a journalist of Andhra Jyoti newspaper in October, 2019 and has enquired into the matter.

(b) to (e) : Ministry of Information & Broadcasting implements a 'Journalist Welfare Scheme' to provide one time ex-gratia relief on urgent basis to journalists/Media Personnel or their families under extreme hardship on account of death of journalists and to the journalists in case of permanent disability, major listed ailments and in case of accidents causing serious injuries necessitating hospitalization.
